

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 22nd MAY, 2023, 02:30 P.M.

TP No. 17/CTB/2021, CP (IB) No. 1696/MB/2017
 IA (IB) No. 69/CB/2023, IA (IB) No. 118/CB/2023

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Ashish Verma

Name of the Company	IDFC Bank Ltd. -Vs- Monnet Power Co. Ltd.
Under Section	7 IBC

For Petitioner (s)

Mr. S. K. Acharya, Adv.

For Respondent (s)

:

ORDER

IA (IB) No. 118/CB/2023:

Ld. Counsel Mr. S. K. Acharya appears on behalf of the Liquidator. The 14th Progress Report for the quarter ended 01.03.2023, dated 31.03.2023 discussed and taken on file. Accordingly, this application is Allowed.

IA (IB) No. 69/CB/2023:

This is an application filed by the Liquidator seeking appropriate directions for distribution of the balance sale consideration and also for extending the time for distribution of sale proceeds. Ld. Counsel Mr. S. K. Acharya appearing for the Liquidator submitted the proceedings in this regard still pending before the Hon'ble Apex Court and request to adjourn the application. Hence, await the outcome from the Hon'ble Apex Court. Matter adjourned to 18.07.2023.

Sd

Ashish Verma
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)